

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH):

(a) and (b). While no project is being launched specifically for export promotion of woollens, it has been decided to set up with UNDP assistance one common facility-cum-research centre for wool processing in Jammu and Kashmir and a wool dyeing and finishing plant at Ludhiana in Punjab.

Imposition of Tax on Properties of Smugglers

**699. SHRI RAM PRAKASH;
SHRI G. Y. KRISHNAN
SHRI D. B. CHANDRA
GOWDA.
SHRI N. E. HORO;**

Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken steps to identify the property of smugglers, and to bring it under the tax net immediately; and

(b) if so, the main features of the policy of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):

(a) and (b) The Government have set up special units in the charges of a number of Commissioners of Income-tax to deal with the cases of smugglers. One of the important functions of the officers manning these units is to identify the various properties of smugglers and to bring to tax those which are unaccounted for.

Restriction on Excisable Goods

**700. SHRI RAM PRAKASH:
SHRI M. S. PURTY;**

Will the Minister of FINANCE be pleased to state:

(a) whether Government have imposed restrictions on the removal of essential goods from factories; and

(b) if so, the particulars of the excisable goods which have been covered under the restrictions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):

(a) and (b). By virtue of powers granted to the Central Government under rule 221(3) of Central Excise Rules, 1944, removals of all excisable goods to be cleared for home consumption during each week of February, 1975, from licensed factories or warehouses have been restricted to 120 per cent of the weekly average of quantity or value (according as whether the goods are subject to duty on the basis of quantity or value) cleared for home consumption during the 12 months proceeding 1st February, 1975. However, these restrictions have been relaxed wholly or partially in public interest, in respect of essential goods like fertilizers, patent or proprietary medicines, vanaspati, sugar, baby food, acids and gases, petroleum products, cement, tyres and tubes as well as excisable goods required for Defence purposes or for further production in other factories.

Finance for Exports

**701 SHRI P. M. MEHTA:
SHRI RAMSHEKHAR
PRASAD SINGH.
SHRI SHRIKISHAN MODI
SHRI P. GANGADEB:
SHRI D. D. DESAI;
SHRI RAGHUNANDAN LAL
BHATIA:**

Will the Minister of COMMERCE be pleased to state:

(a) whether due to the credit squeeze imposed by the Reserve Bank of India the future of country's exports is very bleak;

(b) if so, whether the expert view is that unless urgent steps were taken to make more finance available for exports, the country's export efforts would suffer a major set-back.

(c) whether the representative of Trade and Industry during the Board of Trades' meeting in the month of December, 1974 stated that the recession in the advanced countries provided the best opportunity for India to make dent in the World market,

(d) if so, the steps taken in this regard, and

(e) the new strategy that is being undertaken for our exports in the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH)

(a) and (b) India's exports are registering a growth. For sustained export production and exports, export finance is one of the important inputs in the credit policy for this year's busy season, although a general restraint on credit expansion has been imposed by RBI, finance for exports have been given priority only next to food

(c) Yes, Sir

(d) and (e) Export strategy is a continuing process and is under constant review, and changes are effected in the light of new circumstances

Schemes drawn by LIC for Backward States

702 **SHRI P M MEHTA** 1'
SHRI V MAYAVAN

Will the Minister of FINANCE be pleased to state

(a) whether the Life Insurance Corporation has drawn a scheme for investment in backward States

(b) if so, whether the Planning Commission has approved the scheme which might suit the needs and in institutional capacities of backward States in order to correct regional imbalances in its investment, and

(c) if so, when the same is likely to be introduced in the States and the main features of the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) to

(c) It has been recently decided that in States where LIC's investments as a proportion of the premiums collected are below the All India average any saving out of the funds earmarked for investments in private sector should be utilised for power projects and for specific industrial projects in the State Public Sector, Joint Sector and Cooperative Sector which fit into Plan priorities and have the concurrence of the Planning Commission

The question of devising further such schemes for increasing its investment in the 'backward' States is engaging LIC's attention

वर्ष 1973-74 में भारत प्रायें पर्यटक

704 **श्री सुहकीराज खत्री**

श्री के० लक्ष्मण :

क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि

(क) वर्ष 1973-74 में भारत में राज्यवार कितने पर्यटक प्रायें

(ख) उनके प्रायमर में कितनी विदेशी मुद्रा की आय हुई

(ग) पर्यटक के विकास पर कितनी राशि व्यय की गई, और

(घ) किम-किम देश में कितने-कितने पर्यटक आ रहे हैं ?

पर्यटन और नागर विमानन मंत्रालय में राज्यमंत्री (श्री सुरेन्द्र पाल सिंह) : (क) और (ख). पर्यटन विभाग भारत आने वाले विदेशी पर्यटकों का रिकार्ड अखिल भारतीय भाषा पर रखता है, राज्य-वार आधार पर नहीं। वर्ष 1973-74 के दौरान भारत की